

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 103 of 2012

Dated : 12th April, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Maruti Suzuki India Ltd. ... Appellant(s)

Versus

Haryana Electricity Regulatory Commission
& Anr.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Ms. Shikha Ohri for R-1
Mr. Vishal Anand for R-2

ORDER

We have heard Mr. M.G. Ramachandran, Learned Counsel for the Appellant for some time. He directed to file written notes on or before 02.05.2013 after serving copy on the other side.

Post the matter for further hearing on **09.05.2013**.

(Rakesh Nath)
Technical Member
mk/av

(Justice M. Karpaga Vinayagam)
Chairperson